

that aspect of getting into the foreign trade.

**पंडित डी० एन० तिवारी :** हिन्दुस्तान में जो हवाई जहाज बनाए जाते हैं उन में कितने मूल्य के पार्ट्स हिन्दुस्तान में बने हुए होते हैं और कितने मूल्य के विदेश से मंगाए जाते हैं ?

**Sardar Majithia:** I have already stated that but for the engine and a very few flying instruments, the rest of the aircraft is entirely manufactured in India.

**पंडित डी० एन० तिवारी :** मंने मूल्य के विषय में पूछा था, कीमत पूछी थी।

**Sardar Majithia:** I did not follow the question. I would put down that no more than 10 per cent. of this cost is foreign.

#### MOVABLE ASSETS OF GOVERNMENT SERVANTS

\*333. **Shri Dabhi:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Planning Commission has in the Five Year Plan, recommended that public servants should be required to furnish a return of each year concerning movable assets acquired by them or their near relatives during the preceding year;

(b) if so, whether Government have accepted this recommendation; and

(c) if so, whether Government have passed orders for the implementation of this recommendation?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) and (c). The full implications of the recommendation made by the Commission are being examined and the details regarding implementation are being worked out.

**Shri Dabhi:** May I know whether the recommendations of the Planning Commission equally apply to the

immovable property acquired by public servants and their near relatives and whether all classes of the public servants would be required to furnish the returns?

**Shri Datar:** So far as the immovable property is concerned, we have already got a rule under the Public Servants' Conduct Rules according to which they have to furnish a statement of the immovable property purchased by them.

**सेठ गोबिन्द दास :** सरकारी नौकरों के सम्बन्ध में, वह जो व्यवस्था की जा रही है, इस में क्या मिनिस्टर भी शामिल रहेंगे ?

**Shri Datar:** Sir, we are dealing with the question of public servants and the Ministers are not public servants. They are governed by other rules.

**सेठ गोबिन्द दास :** क्या यह सब पर लागू होंगे ?

**Shri Datar:** All classes of public servants whether in the State or Central Government would be required to furnish such a return.

#### WRITTEN ANSWERS TO QUESTIONS

##### INDUSTRIAL FINANCE CORPORATION

\*324. **Shri Hoda:** (a) Will the Minister of Finance be pleased to state whether the report of the Enquiry Committee appointed to examine and report on the working of the Industrial Finance Corporation has been considered by Government?

(b) What are the recommendations that have been adopted by Government?

(c) What are the recommendations which Government could not agree to and why?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) to (c). The report is under examination of Government.